

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL MISCELLANEOUS PETITION NO.11249 OF 2014

(Application for directions)

IN

CRIMINAL APPEAL NO. 1838 OF 2013

CBI

... Appellant(s)

VERSUS

ASHOK KUMAR AGGARWAL

... Respondent(s)

OFFICE REPORT

The appeal above mentioned alongwith connected appeals have been disposed of by this Hon'ble Court on 22.11.2013. Mr. P.N. Puri, Advocate for the sole respondent has filed an application for direction which has been registered as CRLMP No.11249 of 2014 and same has been mentioned before the Court on 23.05.2014 when the Court was pleased to pass the following order:

"List Crl.M.P. for directions on 7.7.2014."

It is submitted that appeal paper books have been weeded out after due preservation.

The Application for directions above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED this the 10th day of July, 2014.

ASSISTANT REGISTRAR

COPY TO:

Mr. B.K. Prasad, Advocate

Mr. P.N. Puri, Advocate

ASSISTANT REGISTRAR